

Endorsement on B1-8059/2020 dated 28.10.2020 of the District Court, Kozhikode.

Copy of the O.M. is communicated to the undermentioned Judicial Officers for complying the direction.

(By Order)

Sheristadar

To

1. The IV Addl. District & Sessions Judge, Kozhikode.
2. The V Addl. District & Sessions Judge, Kozhikode.
3. The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
4. The Addl. District Judge (For the trial of cases related to atrocities and Sexual Violence towards Women & Children), Kozhikode.
5. The Special Judge, Fast Track Special Court , Kozhikode
6. The Wakf Tribunal, Kozhikode.
7. The Special Judge (NDPS Act Cases), Vadakara.
8. The Judge, Family Court, Kozhikode / Vadakara.
9. The Motor Accident Claims Tribunal, Kozhikode / Vadakara.
10. The Principal Sub Judge, Kozhikode.
11. The Sub Judge, Vatakara / Koyilandy.
12. The Principal Munsiff- I / II, Kozhikode.
13. The Munsiff, Koyilandy / Vatakara / Nadapuram.
14. The Munsiff-Magistrate, Perambra / Payyoli.
15. The Munsiff-Magistrate, Thamarassery
16. The Nyayadhikari, Gram Nyayalaya, Koduvally at Thamarassery.
17. The Nyayadhikari, Gram Nyayalaya, Kunnummal at Kuttiady.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendent I / II / III / IV, District Court, Kozhikode.
3. The Seat B1(a), B5, District Court, Kozhikode.



THE HIGH COURT OF KERALA

Ernakulam-682031  
Email: bsec.hc-ker@gov.in  
Phone: 0484 2562921  
Fax: 0484 2562451

**No.B1(D)-56031/2020**

**Dated-06/10/2020**

**OFFICIAL MEMORANDUM**

*Place before P.D.S.  
R  
27/10/2020*

Sub: -Robe Allowance of Judicial Officers-instructions issued -  
Regarding.

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All District Judges and the Chief Judicial Magistrates are informed that hereafter, the High Court shall suo moto address the Accountant General for issuing authorisation to draw Robe Allowance admissible to the Judicial Officers. Therefore individual requests for Robe Allowance in respect of Judicial Officers need not be forwarded to the High Court henceforth.

( By Order )

Sujatha V.K.  
Joint Registrar

To

All the Principal District Judges and the Chief Judicial Magistrates  
(They shall bring the contents of this Official Memorandum to the notice  
of all Judicial Officers subordinate to them in their respective Districts)

Copy to:

The file/stock file.